

Funds for Repair of Roads in Madhya Pradesh

652. SHRI KHELAN RAM JANGDE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Union Government have provided any financial assistance to the Government of Madhya Pradesh for maintenance and repair of roads during last three years;

(b) if so, the details of the actual amount utilised by the Government of Madhya Pradesh; and

(c) the manner in which the Union Government monitor the utilisation of the said amount?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c). Constitutionally, the Government of India is responsible for development and maintenance of National Highways only, and other roads are essentially the responsibility of the State Governments concerned. For National Highways, funds are allotted each year depending upon the requirements and overall availability of resources. The expenditure on maintenance and repairs of National Highways in Madhya Pradesh reported by the State in last three years is as under:-

<i>Year</i>	<i>Rs. in lakhs</i>
1989-90	1097.90
1990-91	1174.41
1991-92	1618.89

The State Governments are the exacting agency for National Highways development and maintenance works.

Regional Officer of the Ministry interacts with the State Public Works Department for finalisation of the programme for maintenance and repair of National Highways each year and monitors the implementation of surface renewals as well as the general condition of the National Highways.

[English]

Four Laning of National Highways

653. DR. AMRIT LAL KALDAS PATEL: Will the MINISTER OF SURFACE TRANSPORT be pleased to state:

(a) the progress made in four-laning of National Highways Nos. 1, 2, 3, 5, 8, 8C and 47 during 1992-93, so far; and

(b) whether the whole work is likely to be completed as per schedule?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). There are 38 stretches on these National Highways where 4-laning work is in progress. Out of these, work on two stretches on National Highway No. 5 has been completed during 1992-93 and the work on remaining No.5 has been completed during 1992-93 and the work on remaining 36 stretches is likely to be completed as per schedule by the end of 1996 subject to availability of resources.

Assistance to Sick Industries by Industrial Reconstruction Bank of India

654. SHRI THAYIL JAHN ANJALOSE: Will the MINISTER OF FINANCE be pleased to state:

(a) the quantum of assistance provided by the Industrial Reconstruction

Bank of India to the sick industries during the last three years and proposed to be provided during the current year, State-wise; and

(b) the details of the industries thereof, State-wise?

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MENTARY ABBAIRS (DR. ABRAR AHMED): (a) and (b). The State-wise and Industry-wise quantum of assistance provided by the Industrial Reconstruction Bank of India (IRBI) to sick industries during the last three years is given at Statement I and statement II respectively. IRBI has reported that the sick units which are found potentially viable, after techno-economic feasibility studies are conducted, are considered for sanction of such assistance.

Sl.No.	State	1989-90	1990-91	1991-92
1	2	3	4	5
13.	Rajasthan	4.00	68.00	89.55
14.	Tamil Nadu	170.50	254.96	301.90
15.	Uttar Pradesh	128.45	801.23	561.94
16.	West Bengal	1441.27	1372.33	1393.15
	Total	3118.28	4530.31	3942.61

STATEMENT - II

(Rs. Lakhs)

Sl.No.	Industry	1989-90	1990-91	1991-92
1	2	3	4	5
1.	Basic Metal	110.68	119.95	156.20
2.	Metala Products		27.00	23.00
3.	Textile (Incl.Jute)	751.30	1016.14	772.28
4.	Paper	55.85	155.63	425.28
5.	Chemical	56.00	113.00	261.85
6.	Electrical	264.50	190.20	211.26
7.	Machinery	331.16	251.50	54.78
8.	Transport	135.47	-	43.44
9.	Rubeer	60.00	64.50	35.00
10.	Food	327.01	897.21	107.00
11.	Others	1026.31	1695.18	1852.04
	Total	3118.28	4530.31	3942.61